

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA::HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD**  
– Nomination of fourteen (14) Senior Civil Judges to undergo training for a period of one week each in two spells i.e., from 08.03.2021 to 13.03.2021 (1<sup>st</sup> spell) and from 22.03.2021 to 27.03.2021 (2<sup>nd</sup> spell) at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - ORDERS – ISSUED.

**READ:** 1. High Court's letter in Roc.No.753/2021-B.Spl., dated 26.02.2021.  
2. Letter Roc.No.245/2021/TSJA-Sec'bad, dated 27.02.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.NO. 753/2021-B.SPL., DATED: 03.03.2021**

**The High Court is pleased to pass the following orders:**

The following fourteen (14) Senior Civil Judges, mentioned in column number 2, are hereby nominated to undergo training for a period of one week each in two spells i.e., from 08.03.2021 to 13.03.2021 (1<sup>st</sup> spell) and from 22.03.2021 to 27.03.2021 (2<sup>nd</sup> spell) at Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned against their names in column number 3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 08.30 a.m. on 08.03.2021 and 22.03.2021.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE DURING THE PERIOD OF ABSENCE OF NOMINATED OFFICER
(1)	(2)	(3)
1.	<b>Sri P.Raju,</b> Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.  (The officer shall handover charge of his regular post and also the post of IX Addl. Senior Civil Judge, L.B.Nagar, which post he is holding full additional charge to the VIII Addl. Senior Civil Judge, L.B.Nagar and further handover charge of the post of Senior Civil Judge, Vikarabad, which post he is also holding full additional charge to the Secretary, District Legal Services Authority, L.B.Nagar, while proceeding on training)	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, will be in full additional charge of the posts of Prl. & IX Addl. Senior Civil Judge, L.B.Nagar, during the above said training period.  <b>And</b>  The Secretary, District Legal Services Authority, L.B.Nagar, will be in full additional charge of the post of Senior Civil Judge, Vikarabad, during the above said training period.
2.	<b>Smt. P.Lakshmi Kumari,</b> IX Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad.

3.	<p><b>Smt. G.Sunitha Ravindra Reddy,</b> I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.</p> <p>(The officer shall handover charge of her regular post to the VIII Addl. Senior Civil Judge, L.B.Nagar and further handover the charge of the post of III Addl. Senior Civil Judge (FTC), Malkajgiri, which post she is holding full additional charge to the Secretary, District Legal Services Authority, L.B.Nagar, while proceeding on training)</p>	<p>VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, will be in full additional charge of the post of I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, during the above said training period.</p> <p style="text-align: center;"><b>And</b></p> <p>Secretary, District Legal Services Authority, L.B.Nagar, will be in full additional charge of the post of III Addl. Senior Civil Judge (FTC), Malkajgiri, Rangareddy District, during the said training period.</p>
4.	<p><b>Ms. C.Pavani,</b> II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.</p> <p>(The officer shall handover charge of her regular post to the VIII Addl. Senior Civil Judge, L.B.Nagar and further handover the charge of the post of Senior Civil Judge (FTC), Ibrahimpatnam, which post she is holding full additional charge to the Secretary, District Legal Services Authority, L.B.Nagar, while proceeding on training)</p>	<p>VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, will be in full additional charge of the post of II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.</p> <p style="text-align: center;"><b>And</b></p> <p>Secretary, District Legal Services Authority, L.B.Nagar, will be in full additional charge of the post of Senior Civil Judge (FTC), Ibrahimpatnam, Rangareddy District, during the said training period.</p>
5.	<p><b>Sri M.Satish Kumar,</b> Prl. Senior Civil Judge, Karimnagar.</p>	<p>Addl. Senior Civil Judge, Karimnagar.</p>
6.	<p><b>Smt. N.Roja Ramani,</b> XII Addl. Chief Metropolitan Magistrate, Hyderabad.</p>	<p>XIV Addl. Chief Metropolitan Magistrate, Hyderabad</p>
7.	<p><b>Smt. T.Anitha,</b> V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.</p>	<p>VII Addl. Chief Metropolitan Magistrate, Hyderabad</p>
8.	<p><b>Sri Mohd. Afroz Akthar,</b> Senior Civil Judge, Khammam.</p>	<p>I Addl. Senior Civil Judge, Kothagudem, Khammam District.</p>
9.	<p><b>Kum. K.Umadevi,</b> Senior Civil Judge, Jangaon, Warangal District.</p>	<p>Prl. Senior Civil Judge, Warangal.</p>

10.	<b>Smt. B.Aparna Devi,</b> XIII Additional Chief Metropolitan Magistrate, Hyderabad.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad.
11.	<b>Sri Ch.Panchakshari,</b> X Additional Chief Metropolitan Magistrate, Secunderabad.	XI Addl. Chief Metropolitan Magistrate, Secunderabad
12.	<b>Sri B.Thirupathi,</b> XVI Addl. Chief Metropolitan Magistrate, Hyderabad.	III Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	<b>Smt. J.Kavitha,</b> Senior Civil Judge, Shadnagar, Mahabubnagar District.	Prl. Senior Civil Judge, Mahabubnagar.
14.	<b>Ms. T.Suhasini,</b> Senior Civil Judge, Medak.	Secretary, District Legal Services Authority, Medak at Sangareddy.

The officers mentioned in column number 3, will be in full additional charge of the post(s) and also the posts for which the nominated officers are holding full additional charge previously, during the period of absence of the above said nominated officers.

In case the officer(s) mentioned in Column number 3, are either on leave or not available for any other reason the concerned Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

On completion of their training, the officers mentioned in column number 2, will assume charge of their regular post and also the post(s) for which previously they are holding full additional charge from the officers mentioned in column number 3.

The officers mentioned in column number 3, are directed to conduct the Court proceedings as usually, if the Court is located away from the place where they are working, as per the permission granted by the High Court to the officers who are nominated for training.

- NOTE:** 1. The nominated officers are entitled only for actual journey time.
2. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**  
 3.3.21

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.

5. **The Prl. District and Sessions Judges:**  
(a) Karimnagar (b) Khammam (c) Mahabubnagar  
(d) Medak at Sangareddy (e) Rangareddy at L.B.Nagar  
(f) Warangal.
6. The Pay and Accounts Officer, Hyderabad.
7. **The District Treasury Officers:**  
(a) Karimnagar (b) Khammam (c) Mahabubnagar  
(d) Medak at Sangareddy (e) Rangareddy at L.B.Nagar  
(f) Warangal.
8. **The Sub-Treasury Officers:**  
(a) Shadnagar, Mahabubnagar District (b) Jangaon, Warangal District.
9. The Section Officers:  
(a) Special Officers Section (b) Vigilance Cell (c) E-Section  
(d) Work Review Cell (e) O.P Cell (f) B-Section  
(g) Accounts Section (h) Computer Section (i) D-Budget Section  
High Court for the State of Telangana at Hyderabad.  
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